

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO.2059**

TO BE ANSWERED ON Monday, March 13, 2023/Phalgun 22, 1944 (Saka)

**Review of Fund Sharing Pattern of CSS**

**2059. SHRI PINAKI MISRA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether there have been periodic reviews of the fund sharing pattern of Centrally Sponsored Schemes (CSS) by the Government;
- (b) if so, the details of the changes made in the fund sharing pattern as a result thereof and if not, the reasons therefor;
- (c) whether the Government is willing to consider bringing the fund sharing pattern of CSS for Odisha at par with that of Himalayan and North Eastern States due to Odisha's vulnerability to frequent natural disasters;
- (d) if so, the details thereof and the steps taken by the Government in this regard; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

**(a) & (b):** - Fund sharing pattern of Centrally Sponsored Schemes (CSS) have undergone periodic reviews and consequent modifications over the Five Year Plans. These reviews were part of the agenda of the meetings of the National Development Council (NDC). The erstwhile Planning Commission also commissioned specific studies by constituting Committees which includes "The Committee on Restructuring of Centrally Sponsored Schemes (CSS)" in 2011 headed by Shri B.K. Chaturvedi, Member Planning Commission. The extant fund sharing pattern under Centrally Sponsored Schemes is guided by NITI Aayog vide its O.M. No. O-11013/02/2015-CSS & CMC dated 17<sup>th</sup> August, 2016 which has been issued based on the recommendations of the Sub-Group of Chief Ministers and in consultation with various Ministries/ Departments and other Stakeholders, with the approval of the Competent Authority. The arrangements in these OMs are in force

since 2016-17. In lieu of the Jammu & Kashmir Reorganization Act, 2019, clause 4 and 11 of the NITI Aayog's OM were modified and were communicated vide NITI Aayog's OM No.O-11013/02/2015-CSS & CMC dated 26.10.2019.

**(c):** There is no such proposal under consideration with the Government.

**(d) & (e):** Does not arise.

\*\*\*\*\*